

**Present:**

**: Sri S.K. Kabra  
Addl. District Judge (FTC)  
Dibrugarh.**

**Money Execution (Arb.) Case No. 01 of 2018**

**10.12.2021:**

'Hajira' has been filed by one Amarjit Sahu with Sri Vijay Pandey, Advocate stating to be on behalf of Judgment Debtor. However, record reveals that Sri Vijay Pandey, Advocate have been appearing for Decree Holder. Be that as it may be. However, none is present to assist the Court when the matter is taken up.

Record reveals that despite repeated opportunities decree holder has not furnished the list of movable properties of judgment debtor and has also not taken any steps.

In view of the same the present execution petition is dismissed for non prosecution.

  
Addl. District Judge (FTC)  
Dibrugarh